

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/3137/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

✓ To, Shri Mahmud Ahmed
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 2nd June, 2018.

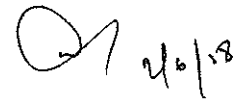
Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/04-17/169, dtd. 31.05.2018.

Sir,

With reference to the above, I am directed to inform you that,
your prayer for 1 (one) day Casual Leave on 01.06.2018 has been
granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

P
kup
01.06.18